



THE HIGH COURT OF KERALA

02412

Kochi - 682 031

Dated - 04-01-2018

PROCEEDINGS

Judiciary - Transfer and posting of District Judges in Thiruvananthapuram Judicial District - reg.

ORDER NO. B1(A) 62/2017

As part of transfer and postings of District Judges, the following orders are issued :

Sri.P.V.Anishkumar, Additional District Judge VII/Addl.MACT, Thiruvananthapuram is transferred and posted as Judge, Family Court, Thiruvananthapuram. The officer will hand over the charge of his office to the Addl.District Judge VI/Addl. MACT, Thiruvananthapuram and take charge as Judge, Family Court, Thiruvananthapuram from the Judge, Family Court, Nedumangad.

The Addl.District Judge VI/Addl. MACT,Thiruvananthapuram will hold full additional charge of Addl.District Judge VII/Addl. MACT, Thiruvananthapuram, until further orders.

The officer is eligible for Special Pay @ of Rs. 2500/- per month in the new post.



(By Order)

K Babu

Registrar (Subordinate Judiciary)

To

- The Accountant General (A&E) Kerala, Thiruvananthapuram
- The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
- The Additional Chief Secretary to Govt.Home(C) Dept.,Thiruvananthapuram(With C/L)
- The District Judge, Thiruvananthapuram.
- The Judge, Family Court, Thiruvananthapuram and Nedumangad.
- The Addl.District Judge VI/Addl. MACT,Thiruvananthapuram
- The Addl.District Judge VII/Addl. MACT, Thiruvananthapuram
- The Private Secretary to the Chief Justice ,High Court
- The Private Secretary to Hon'ble Mr.Justice P.N Ravindran
- ~~CA The Private Secretaries~~ to the Registrars,High Court
- The B2(A),B3(A), B3(B) B4(A), B5(A), C1, D2, E1, I1 seats, Inspection Cell, E-courts cell & IT section, High Court.
- The Finance Wing ,High Court.
- The Kerala Judicial Academy,Athani, Aluva.
- The Administrative Records Section,High Court (2 copies)
- The File/Stock File

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